

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)

To

**The Registrar
National Judicial Academy,
Bhopal.**

No.:- 31206/95

dated:- 04/12/2017

**Subject: Regarding nominations of Judicial Officers for
NJA Programmes for the month of December,
2017 to February, 2018.**

Sir,

On the subject cited above, I am desired to inform you that the following Judicial Officers have been nominated for the programmes shown against their respective names:

S.No.	Prog.No.	Date of Programme	Name of Programme	Nomination for the programme	Nominated Officers
1.	P-1063	08.12.2017 to 14.12.2017	National Orientation Programme for Junior Division Judges	Junior Division Judges	1.Mr. Abdul Bari, 1st Addl. Munsiff Srinagar. 2.Mr. Fayaz Ahmed, Qureshi, Munsiff Baramulla.
2.	P-1064	15.12.2017 to 17.12.2017	Refresher Course for Presiding of MACT	Presiding Officers of MACT	Mr.,Jatinder Singh Jamwal, PO,MACT, Jammu.
3.	P-1066	22.12.2017 to 24.12.2017	Refresher Course for Human Rights Courts	Human Rights Court Judges	Mr.Tahir Khursheed Raina, 2 nd Addl. District & Sessions Judge, Srinagar.
4.	P-1077	05.01.2018 to 11.01.2018	National Orientation Programme for Junior Division Judges	Junior Division Judges	1.Mr. Parvin Pandoh, Munsiff Katra. 2.Ms. Girja Shavan, Munsiff Bishnah
5.	P-1078	12.01.2018 to 14.01.2018	Refresher Course for Labour Courts	Presiding Officers of Labour Courts	Mrs.Nighat Sultana, Presiding Officer Labour & Industrial Tribunal.
6.	P-1081	19.01.2018 to 21.01.2018	National Seminar for Principal District & Sessions Judges on Constitutional and Administrative Law	Principal District & Sessions Judges	1.Mr. Ramesh Kumar, Watal, Principal District & Sessions Judge, Samba. 2.Mr. Ashok Kumar, Shavan, Principal District & Sessions Judge, Shopian.

7.	P-1083	02.02.2018 to 04.02.2018	National Seminar for Principal District & Sessions Judges on Court Administration, Management and ICT	Principal District & Sessions Judges	1.Mr.Mohd. Akram Choudhary, Principal District & Sessions Judge, Srinagar. 2.Mr. Rajeev Gupta, Principal District & Sessions Judge, Budgam.
8.	P-1084	02.02.2018 to 04.02.2018	Workshop for Additional District Judges	Additional District Judges	1.Mr. Haq Nawaz Zargar, 3 rd Addl. District & Sessions Judge, Jammu. 2.Mr.Kamlesh Pandita, 4 th Addl. Distt. & Sessions Judge, Srinagar.
9.	P-1085	09.02.2018 to 11.02.2018	National Seminar for Principal District & Sessions Judges on Access to Justice and Legal Aid	Principal District & Sessions Judges	1.Mr. Suneet Gupta, Principal District & Sessions Judge, Leh. 2.Syed Tawqeer Ahmad, Principal District & Sessions Judge, Anantnag.
10.	P-1087	23.02.2018 to 25.02.2018	Workshop for Additional District Judges	Additional District Judges	1.Mr. Madan Lal, Addl. District & Sessions Judge, Doda. 2.Ms.Shazia Tabassum, Addl. Distt. & Sessions Judge, Sopore

Yours faithfully

(Sanjay Dhar)

Registrar General

No.:- 31206-20/RS

dated:- 04/12/2017

Copy to the:-

1. Principal Secretary to Hon'ble The Chief Justice, High Court of J&K, Jammu.
2. Secretary to Hon'ble Mr Justice _____
.....for information of Their Lordships
3. Principal District & Sessions Judge, _____
4. CPC, e-Courts for uploading the same on the Official Website of High Court of J&K.
.....for information.

Registrar General